

Duration

This assistantship shall span over the duration of the 72nd session of the ILC. The session is divided into two parts and takes place in May & July

Eligibility

Minimum Eligibility criteria require the applicant to be a student of 3rd Year or above BA LLB (5 Yrs Course).

How to apply?

Interested candidates should send the following documents to office.vidhiilc@gmail.com

- 1) a recently updated Resume of not more than 2 pages (titled as Name_CV)
- 2) a statement of purpose of not more than 500 words (titled as Name_SOP)
- 3) a writing sample of not more than 1500 words on the topic 'Standard of Proof in International Adjudication' (titled as Name_WS)

The deadline to submit applications is 20th January, 2020. Post the submission of applications an interview of shortlisted candidates would take place on a date notified later.

Queries may be sent through e-mail, addressed to office.vidhiilc@gmail.com. Only shortlisted candidates will be contacted.

Number of vacancies

A maximum of four candidates shall be selected for each part of the session.

Contact info

E-mail: [office.vidhiilc\[at\]gmail.com](mailto:office.vidhiilc[at]gmail.com) | Aayush +91 79919 52862



INTERNATIONAL LAW COMMISSION INTERNSHIP

May & July 2020 | Geneva, Switzerland

ABOUT THINK INDIA

Think India is a forum of National Institutes' Students, It is a pan India initiative to bring together the best talents of the country and to infuse in them a 'Nation First' attitude, and is a forum of students, researchers, alumni and faculty members from the premier institutes like IITs, IIMs, NITs, NLUs and other such premier institutes in various fields of academia, across India.

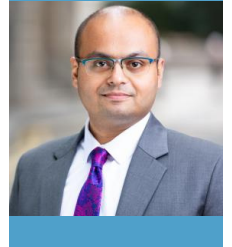
Since its inception Think India has been carrying out various activities in different National Institutes around the country. These activities include talks by experts, seminars, workshops, essay, bill drafting competition, etc. Apart from such events, we also provide internships to students under VIDHI, NITI, ANUBHOOTI, and SANSADIYA internship programs

ABOUT THE INTERNSHIP

Think India is calling for Research Assistantship under Dr. Aniruddha Rajput for the year 2020. Dr. Rajput is the Indian member of the International Law Commission (2017-2021). The work shall entail assisting Dr. Rajput with his work during the session of the ILC and doing prior research on issues related to the agenda of the International Law Commission.

ABOUT THE MEMBER

Dr. Aniruddha Rajput is a Member of the UN International Law Commission (2017-21). He was the Chairperson of the Drafting Committee for the 69th Session of the ILC in 2017. He also serves as Consultant for Public International Law and International Arbitration at Withers LLP.



His areas of expertise are general international law, dispute resolution, boundary disputes, law of the sea, international investment law and international trade law. He has advised governments on proceedings before the International Court of Justice, private clients on proceedings under the Alien Tort Claims Act before the US Courts, and human rights and other public international law litigation in the Supreme Court of India.

He has taught courses in international law at several Universities and presently serves as a member of the Board of Studies of the South Asian University created by the South Asian Association for Regional Cooperation (SAARC) countries. He was a member of the Study Group Constituted by the Law Commission of India on the 2015 Draft Indian Model BIT and a member of the 5th Haryana State Finance Commission constituted under Article 243 I and Y of the Constitution of India. His recent book 'Protection of Foreign Investment in India and Investment Treaty Arbitration' was published by Kluwer International. During 2017, he was a Practitioner-in-Residence at the Berlin Potsdam Research Group International Rule of Law - Rise or Decline? based at the Humboldt University Berlin.